

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

41. C.P.(IB)-296(MB)/2023

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 10.04.2024**

**NAME OF THE PARTIES: Bank of Maharashtra**  
**V/s**  
**Mr. Aditya Vivek Kawade**  
**Section: 95(1) of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

Adv. Subir Kumar a/w Adv. Disha Shah appeared for the Petitioner.

Adv. Rahul Darji appeared for the RP. List the matter on **14.06.2024**  
for hearing.

**Sd/-**

**ANIL RAJ CHELLAN**  
**Member (Technical)**

10.04.2024  
Sushil

**Sd/-**

**KULDIP KUMAR KAREER**  
**Member (Judicial)**